

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. C.P.(CAA)/12(MB)2024

IN

C.A.(CAA)/86(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.04.2024**

NAME OF THE PARTIES: Metropolitan Stock Exchange of India Limited.

Appearance:

For the petitioner: Adv. Hemant Sethi

For the RD: Mr. Bhagwati Prasad, Ass. Director

SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

C.P.(CAA)/12(MB)2024

Heard the submissions of the parties.

Reserved for order/clarification.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)